DELHI LEGISLATIVE ASSEMBLY BULLETIN PART-I

(Brief summary of Proceedings) Tuesday 23rd June, 2009/Ashadha 2, 1931(Saka)

No.13

1.	2.05 P.M	Dr. Yoganand Shastri, Hon'ble Speaker in Chair.
		Question Hour: Starred questions No. 101 to 104 were asked and replied.
		Replies to Starred questions No 105 to 120 and Un-starred questions No. 217 to 276 were placed on the Table.
2.	3.01	Special Mention (Rule-280): The following Members raised matters
4.	P.M.	under Rule 280:
		 Shri Ramesh Bidhuri (Minister of Health intervened.) Shri Nand Kishore Shri Mohan Singh Bisht Shri Devender Yadav Shri Bharat Singh
		6. Shri Sahab Singh Chauhan
		7. Shri Sri Krishan
		8. Shri Anil Kumar 9. Shri Naresh Gaur (Chief Minister intervened.)
		10. Shri S.P.Ratawal (Chief Minister intervened.)
		11. Shri Rama Kant Goswami (Chief Minister intervened.)
		12. Shri Karan Singh Tanwar
		13. Shri Veer Singh Dhingan
		14. Shri Kulwant Rana
		15. Shri Mala Ram Gangwal (Minister of Education intervened.)
3.	3.51 P.M.	Papers laid on the Table: Shri Arvinder Singh Lovely, Minister of Transport laid the copy of
		following papers:
		(i) Notification No. 19(80)/Tpt/Sectt/2008/733 dated 11-11-2008 which is regarding compounding of traffic
		offences.
		(ii) Notification No. PCO(STA)/DTC Cell/06/07/Pt.II/482 dated 11-12-2008 which is regarding reciprocal common transport agreement among the Governments of Haryana,
		NCT of Delhi, Rajasthan and U.P.
		(iii) Notification No. 23 (127)/2007/Tpt/Ops/92 dated 24-03-2009 which is regarding amendments of DMV Rules, 1993.
4.	3.52	Shri Shoaib Iqbal, Hon'ble Member raised the issue of demolition of
	P.M.	Mosque at Andheri More, Mehrauli. Chief Minister intervened the matter and assured that it would be looked into.
5.	3.53	Consideration and Passing of Bill:

	P.M.	Smt. Sheila Dikshit, Chief Minister moved that "The National Law School of Delhi University (Amendment) Bill, 2009 (Bill No. 5 of 2009)" introduced on 22 nd June, 2009 be taken into consideration. She also moved that the bill be passed. The Bill was considered clause wise. Chief Minister also moved that "The National Law School of Delhi University (Amendment) Bill, 2009 (Bill No. 5 of 2009)" be passed. The Motion was put to vote and adopted by voice-vote.
6.	4.00 P.M.	House adjourned for tea-break.
7.	4.33	House reassembled.
	P.M.	Hon'ble Speaker in Chair.
8.	4.34 P.M.	Discussion on Annual Budget 2009-2010: Discussion on Annual Budget 2009-2010 presented by the Finance Minister on 22nd June, 2009. The following Members participated in the debate: 1. Dr. Jagdish Mukhi 2. Shri Subhash Chopra 3. Shri Rajesh Lilothia
9.	6.50 P.M.	House Adjourned up to 2.00 PM on 24 th June, 2009.

Delhi 23rd June, 2009 Siddharath Rao Secretary